

(b) In every State Government/Union Territory Administration there is a nodal Department, generally the Department of Social Welfare, which coordinates the formulation and implementation of the schemes under Special Component Plan. Hence, the proper implementation of the schemes formulated for the development of Scheduled Castes is not adversely affected simply because it is implemented by more than one Department.

(c) No, Sir.

(d) Does not arise.

[Translation]

Scheduled Castes below poverty line in Sixth Plan

4458. SHRIMATI SUNDERWATI NAWAL PRABHAKAR : Will the Minister of PLANNING be pleased to state :

(a) number of persons living below the poverty line in the beginning of the Sixth Five Year Plan in each State and Union Territory and the number of the persons belonging to scheduled castes, out of them;

(b) number of the persons, out of them, who were brought above the poverty line at the end of Sixth Five Year Plan ; and

(c) number of the persons who were living below the poverty line at the end of the Sixth Five Year Plan in each State

and union territory and the number of the persons belonging to the scheduled castes, out of them separately ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) to (c). The National Sample Survey Organisation (NSSO) conducted quinquennial Household Consumer Expenditure Surveys in 1977-78 (32nd Round) and 1983 (38th Round). The reports on these surveys give the consumption level for different items by expenditure class and the number of households with their composition in each Expenditure class. The results contained in the reports of the 1977-78 survey have been utilised by the Planning Commission for working out Statewise estimates of the number of people living below the poverty line and their percentage to the population. Latest Statewise estimates are available for the year 1977-78 and are given in the statement below. However, Statewise estimates of poverty are not worked out separately for scheduled castes and scheduled tribes.

Estimates of the number of people below the poverty line for the terminal year of the Sixth Plan (1984-85) have not yet been worked out. However, it has been estimated that the number of people below the poverty line at the All-India level which was 307 million in 1977-78 according to the NSSO survey conducted in 1977-78 (32nd Round—Revised) came down to 271 million in 1983-84 as per the NSSO survey of 1983 (38 Round—Provisional).

Statement

Sl. No.	State	Rural		Urban		Combined	
		Number (Lakhs)	Percentage	Number (Lakhs)	Percentage	Number (Lakhs)	Percentage
0	1	2	3	4	5	6	7
1.	Andhra Pradesh	170.35	43.89	36.44	35.68	206.79	42.18
2.	Assam	88.34	52.65	7.07	37.37	95.41	51.10
3.	Bihar	338.44	58.91	32.94	46.07	371.38	57.49

	0	1	2	3	4	5	6	7
4. Gujarat			94.84	43.20	26.48	29.02	121.32	39.04
5. Haryana			22.10	23.25	6.95	31.74	29.05	24.84
6. Himachal Pradesh			10.37	28.12	0.51	16.56	10.88	27.23
7. Jammu & Kashmir			14.57	32.75	4.35	39.33	18.92	34.06
8. Karnataka			124.10	49.88	38.62	43.97	162.72	48.34
9. Kerala			93.42	46.00	22.19	51.44	115.61	46.95
10. Madhya Pradesh			244.59	59.82	42.74	48.09	287.33	57.73
11. Maharashtra			214.11	55.85	61.30	31.62	275.41	47.71
12. Manipur			3.42	30.54	0.56	25.48	3.98	29.71
13. Meghalaya			5.51	53.87	0.36	18.16	5.87	48.03
14. Nagaland			N.A.	N.A.	0.03	4.11	N.A.	N.A.
15. Orissa			158.97	68.97	10.33	42.19	169.30	66.40
16. Punjab			13.49	11.87	9.59	24.66	23.08	15.13
17. Rajasthan			85.79	33.75	19.12	33.80	104.91	33.76
18. Tamil Nadu			170.47	55.68	66.59	44.79	237.06	52.12
19. Tripura			10.93	64.28	0.61	26.34	11.54	59.73
20. Uttar Pradesh			429.93	50.23	72.27	49.24	502.20	50.09
21. West Bengal			227.65	58.94	48.10	34.71	275.75	52.54
22. All Union Territories			6.35	34.32	11.24	17.96	17.59	21.69
All India (weighted)			2527.74	50.82	518.39	38.19	3046.10	48.13

N.A.—Not Available

- Note :—(1) The above estimates are derived by using the poverty line of Rs. 65 per capita per month in 1977-78 prices corresponding to minimum daily calorie requirement of 2400 per person in rural areas and the poverty line of Rs. 75.00 corresponding to calorie requirement of 2100 in urban areas.
- (2) These results are based on the provisional and quick tabulation of the NSS on household consumer expdr. of 32nd Round (July 1977 to June 1978).
- (3) The difference between the aggregate all India private consumption expenditure estimated by Central Statistical Organisation in their National Accounts Statistics and that derived from the NSSO data has been prorated adjusted among the different States and Union Territories in the absence of any information to allocate this difference among the States and Union Territories.
- (4) The number of people below poverty line relates to the population as on 1st March, 1978.
- (5) For All India the number and percentage of people below the poverty line correspond to the population of the States included in the Statement.